

Sixteenth Loksabha

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Title: Demand for the categorization of Schedule Caste.

*SHRI DAYAKAR PASUNOORI (WARANGAL): I will speak in Telugu Madam.

Categorization of Scheduled Castes is being demanded for the last 25 years through public movements and in the process, many committed suicides. In line with these demands, Telangana CM Shri K Chandrasekhara Rao - with a view to mete out justice to the communities of Mala and Madiga, has passed a resolution in the State Assembly to categorize SCs as A, B, C and D. This resolution was sent to the Parliament for further action. Before General elections, NDA promised that within 100 days after coming to power, categorization of Scheduled Castes will be done. But even after these many years, categorization of Scheduled Castes could not take place, which reflects negligent attitude of Central Government towards Scheduled Castes. Categorization of Scheduled Castes is a constitutional right of SCs, therefore, I request that this demand take the form of law. Thank you.